

Minutes of the 21st meeting of Central Advisory Committee (Special) held on 2nd Nov, 2017

The 21st meeting of Central Advisory Committee (CAC) of Food Safety and Standards Authority of India was held on 2nd Nov, 2017 at 5th Floor, FSSAI, FDA Bhawan, New Delhi. The list of participants who attended the meeting is at **Annexure-1**

The meeting began by welcoming the members of Central Advisory Committee. The proceedings commenced as per the agenda.

Agenda No. 21.1: Disclosure of Interest

The members filled-in and submitted the Disclosure of Interest forms.

Agenda No. 21.2: Confirmation of Minutes of the 19th CAC Meeting

The minutes of the 20th CAC meeting were approved and adopted.

Agenda No. 21.3: Action to be taken Report

1. The Action to be taken Report on the minutes of the 20th CAC meeting held on 22.08.2017 was duly noted.
2. Telangana and Madhya Pradesh were requested to send SOP for implementation of Food Safety Emergency Response Plan (FSERP). CEO, FSSAI emphasized on the need of corrective steps to be taken in combating food borne diseases, food poisoning, etc. and to fulfill the objective of integrating IDSP with State Enforcement Machinery.

Representative Karnataka reported that they have an effective Rapid Response Team (DO and FSOs) who report daily to the concerned Officer.

Gujarat and Tamil Nadu reported that they are taking stern steps against food borne illnesses.

Action to be taken: Karnataka, Tami Nadu and Gujarat will prepare a guidance note on Food Safety Emergency Response Plan in coordination with Codex. Codex may also convene a meeting with NCDC regarding inputs for such a guidance note.

3. The States/UTs who have not yet submitted their proposal for online payment integration were requested to expedite their approval process and submit the same at the earliest.

Further, CITO, FSSAI informed that once the security audit of integration site is complete, the payment gateway will be made operational for the States which have already submitted their proposal.

4. Maharashtra reported that they have a similar system already in position. CEO, FSSAI said that an Officer from IT Division may visit State to study their system and find the best possibility of integration.
5. Advisor, QA requested States/UTs to cooperate for revalidation of Milk Survey. Representative from Jharkhand raised certain issues related to test reports.

Action to be taken: Standards Division in association with CFS, Jharkhand to develop FAQs.

6. CEO, FSSAI stated the importance on quick disposal of cases lying pending under the PFA Act. He further added that the same is also being monitored by PM Office. Therefore, there is a need to push in effective disposal of cases by States/UTs.

Action to be taken: Head, Legal requested the States/UTs to share the details of cases disposed of within a month.

Agenda No. 21.4: Food Safety Manual for Food Safety Officers (FSO)

Joint director, RCD briefed about the features of FSO manual.

CEO, FSSAI said that this manual has been prepared for use and guidance of FSOs for ensuring proper regulatory compliance of FSS Act, 2006, Rules and Regulations made thereunder. He invited feedback and suggestions from users of this Manual for incorporation/revision in the later edition.

Action to be taken: All CAC members to submit their Feedback on the FSO manual.

Agenda No. 21.5: Food Safety Compliance through Regular Inspection and Sampling (FoSCoRIS)

CMSO, FSSAI briefed about the agenda and informed CAC members that FoSCoRIS will insure consistency and transparency in enforcement procedure. This will replace manual inspection with digital inspection.

Action to be taken: States/UTs to submit their willingness to adopt this digital system and the States/UTs which have given their consent for the same need to give their feedback/suggestions.

Agenda No. 21.6: State Food Safety and Nutrition Index.

CEO, FSSAI briefed the agenda to CAC members and informed that the objective of this index is to measure the performance of states on various parameters of Food Safety and Nutrition to promote a healthy competition amongst the States/UTs.

Action to be taken: CAC members are requested to submit their inputs on the draft index parameters.

Agenda No. 21.7: New Standards & Regulations

The latest updates of Standards & regulations approved by the 24th Authority meeting were noted by the members of CAC.

Agenda No. 21.8: Indian Food laboratory Network (INFoLNET)

It was informed to the CA Members that Indian Food Laboratory Network (InFoLNet) has been developed by FSSAI, which will link FSSAI and food testing laboratories across the country. This will ensure uniform testing across all labs in conformity with the Standards available in the database in InFoLNet. Advisor, QA informed that till date only Delhi lab has registered in the system.


Action to be taken: States/UTS to adopt and integrate their Labs in the InFoLNet system for strengthening food testing and monitoring in a fair and transparent manner.

Agenda No. 21.9: Any other Agenda with the permission of the Chair

1. Head, Legal requested States/UTs to submit their inputs/comments on Amendment of FSS Act, 2006 at the earliest.
2. CFS, Tamil Nadu briefed CAC members on the work done by the state in the field of SNF@School initiative. CFS, Tamil Nadu presented small handbooks published in regional language which are being distributed in various schools under the initiative.

CEO, FSSAI and CMSO, FSSAI appreciated the work done by Tamil Nadu and requested to share the handbooks with FSSAI and other States/UTs.

The Meeting concluded with a vote of thanks to the Chair and all the Members present.


(Garima Singh)
Director (Regulatory Compliance)


(Pawan Agarwal)
CEO, FSSAI

ANNEXURE - I

The following members were present during the 21st CAC Meeting held on 02 November, 2017 at FDA Bhawan, New Delhi:-

A. Members of CAC:-

1. Sh. Pawan Agarwal, CEO, FSSAI- **Chairman, CAC**

Commissioners of Food Safety from States/UTs:

2. Sh. S. N. Mishra, Commissioner of Food Safety, Delhi
3. Sh. Dr. H. G. Koshia, Commissioner of Food Safety, Goa
4. Smt. Veena. N. Madhvan, Commissioner of Food Safety, Kerala
5. Smt. P. Amudha Commissioner of Food Safety, Tamil Nadu

6. Members from various fields (Private Members):

7. Dr. Sushil Kumar, Chairperson, Scientific Committee
8. Dr. Deepa Bhajkar, 'd' Technology
9. Ms. Nirupama Sharma, Secretary General, Infant and Young Child Nutrition Council of India,
10. Sh. D V. Malhan, Executive Secretary, All India Food Processors Association
11. Sh. T.P. Rajendran
12. Sh. S.S. Marwaha, Coordinatorm Centre for Applied Agriculture

Representatives from States/UTs:

13. Sh. Himanshu Kumar, Principal Secretary (Health), Utter Pradesh
14. Sh. B. Das, Jt. Secretary Health and Family Welfare, Assam
15. Sh. Sukhwinder Singh, Designated Officer, Chandigarh
16. Smt. Jyoti Sardesai, Deputy Director, Goa
17. Sh. L. D. Thakur, Designated Officer, Himachal Pradesh
18. Sh. Khusheer Ahemad, Asst Commissioner (Food), Jammu & Kashmir
19. Sh. Chaturbhuj Meena, Food Analyst and Coordinator, Jharkhand
20. Dr. Harshvardhan.B, Joint Commissioner, Karnataka
21. Sh. C.D. Saluke, Joint Commissioner, Maharashtra
22. Sh. Sanjaoba Meitei, Nodal Officer, Food Safety, Manipur
23. Sh. Dr. Rajendra Kumar Paty, Jt. Director cum Dy. Commissioner, Food Safety Odisha
24. Sh. Dr. Amrit, Nodal Officer, Punjab
25. Dr. Aditya Attrey, Joint Director, Rajasthan
26. Dr. K. Shankar, Director, Telangana

27. Sh. G.C. Kandwal, Designated Officer, Uttarakhand

B. Invitees from Ministries/ Departments:-

28. Sh. Ashish Gawai, Deputy Secretary, Ministry of Health and Family Welfare

29. Sh. B. N. Dixit, Director, Ministry of Consumer Affairs

30. Sh. B.K. Tiwari, Department of Agriculture & Cooperation, Ministry of Agriculture

31. Sh. R.K. Gupta, Deputy Director, Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture

C. FSSAI Officials:-

32. Mrs. Madhavi Das, Chief Management Services Officer

33. Sh. Kumar Anil, Advisor (Standards)

34. Sh. Sunil Bakshi, Advisor (Codex)

35. Dr. N. Bhaskar, Advisor (QA)

36. Sh. Anil Mehta Deputy Director Northern Region Delhi

37. Sh. B.S. Acharya Deputy Director Northern Region Delhi

38. Sh. S. K. Yadav, Director (Regulatory Compliance/Imports)

39. Sh. Raj Singh, Head (PC&GA)

40. Dr. Rubeena Shaheen, Director (Risk Assessment)

41. Sh. Rajesh Singh, Director, Eastern Region

42. Sh. P. Muthumaran, Director, Southern Region

43. Sh. Tanmoy Prasad, CITO

44. Sh. Parveen Jargar, Joint Director, (Regulatory Compliance)

45. Sh. Sanjeev Kumar, Deputy Director (Regulatory Compliance)

46. Dr. A.C. Mishra, Joint Director, (Standards)

47. Ms. Pritha Ghosh, Deputy Director (Training)

48. Ms. Anita Mahkijani, Deputy Director (Technical)

49. Sh. Karthikeyan, AD (Regulations/CODEX)

50. Sh. Prabhat Kumar Mishra, AD (Regulatory Compliance)

51. Sh. Akhilesh Gupta, AD (Regulatory Compliance)

52. Sh. Madan Mohan, AD (Regulatory Compliance)

53. Smt. Reniya, AD (Regulatory Compliance)

54. Sh. A. Rastogi, AD (Surveillance)

55. Ms. Monika Puniya, AD (Nutrition)

56. Ms. Aruna, AD (QA)

57. Sh. Ravindra Kumar, AD (PC& GA)

58. Sh. Smita Mankad, Head, FFRC

- 59. Sh. Varsha Gupta, Sc-IV,(QA)
- 60. Ms. Archana Tiwari, Sc-IV(QA)

* Mistakes in the spelling of any name are unintentional and are regretted.